

(b) if so, which of their recommendations Government have decided to implement?

The Deputy Minister of Commerce and Industry (Shri Kanungo): (a) Yes, Sir.

(b) A copy of Government Resolution No. 14(3)-Jute/54 dated the 4th December, 1954 giving the required information is laid on the Table of the House. [Placed in the Library. See No. S-469/54.]

Shri L. N. Mishra: I want to know whether it is a fact that there have been general complaints from the growers' side that a fair balance of prices between raw jute and jute manufacture is not being maintained. If so, why is it that the appointment of the Jute Board and Jute Commissioners, which was suggested to end the anomaly, has been rejected by the Government?

Shri Kanungo: This matter comes in another question tabled by the hon. Member, but the point is that these complaints were gone into by the Committee and certain recommendations were made, and the Government in consultation with the State Government came to the conclusion that they will not be effective for the purpose that was aimed at.

Shri L. N. Mishra: The Resolution is silent about the recommendations of the Jute Enquiry Commission in regard to futures marketing. I want to know whether the opening of the phatka market is going to add to the speculative aspect of the jute world. If so, do Government propose to regularise it by the forward marketing board?

Shri Kanungo: The Resolution is not silent on that. The Resolution mentions that the Forward Marketing Commission is being asked to organise a single unified market to prevent tendencies of high speculation.

Shri L. N. Mishra: What are the decisions of the Government with regard to the modernisation of jute

plants as suggested by the Jute Commission?

Shri Kanungo: Government have decided to allow modernisation within limits.

Shrimati Tarkeshwari Sinha: May I know whether it is a fact that the licences of a number of Indian-owned jute business in East Pakistan has been cancelled by the Pakistan Government, and if so, how far it is going to affect the export of Pakistan jute to India?

Shri Kanungo: I would like to have notice of that because I have not that information in my possession.

TEA

*783. **Shri G. L. Chaudhary:** Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the export of tea to the Middle East countries including Egypt has recently declined considerably; and

(b) if so, the reason therefor?

The Minister of Commerce (Shri Karmarkar): (a) and (b). Exports of tea to Egypt and Turkey during the current year are slightly at a lower level compared to exports during the corresponding period last year, whereas exports to Iran are on a higher level. The position cannot, however, be fully judged until the close of the current financial year. Exports to all countries during the early months of this year were at a lower level due to paucity of stocks of tea.

REHABILITATION OF EAST PAKISTAN DISPLACED PERSONS

*784. **Shri B. K. Das:** Will the Minister of Rehabilitation be pleased to state:

(a) whether it is a fact that almost the whole of the amount allotted to West Bengal for rehabilitation of East Pakistan displaced persons during the current financial year has remained unspent till now; and

(b) if so, the reasons therefor?